evolved, no agencies will be awarded. We would like from the Government a clear assurance on that.

SHRI SATYA PRAKASH MALA-VIYA: Mr. Gandhi, you are only repeating the question of Mrs. Sushma Swaraj. I have already replied to

श्री राजमोहन गांधी: इनका उत्तर है कि हम एश्योरेंस नहीं देंगे ।

श्री सभापति : ठीक है, कुछ स्पेशल केसेज हो सकते हैं जिनमें तुरंत देने की जरूरत हो।

्रश्रीमतीसुवमा स्वराजः फ़िर तो यह रिष्यु फ़ेक होगा।

\*102. [Postponed to the 11th March, 1991]

\*103. [The questioner (Shri Suresh Kalmadi) was absent. For answer vide col. 39-40 infra]

\*104. The questioners (Shri Mohd Kaleelur Rehman and Chowdhry Hari Singh) were absent. answer, vide col. 40-41 infra]

MR. CHAIRMAN: Question No. 105.

## Installation of Thermal Power Projects in Andhra Pradesh

NARRADDY THULASI \*105 DR. REDDY: Will the Minister ENERGY be pleased to state:

- (a) what are the details of proposals submitted by the Government of Andhra Pradesh to the Central Government regarding installation of Thermal Power Projects in the State and which are still pending; and
  - (b) at what stage is each proposal?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) and (b) A statement is laid on the Table of the House.

## Statement

Installation of Thermal Power Projects in Andhra Pradesh

(a) and (b) The proposal have been received from the Andhra Pra-Authority desh State Authorities in the Central Electricity for installation of Thermal Power Projects in the State Sector. Their present status is given below:—

No.	and Capacity	Cost Rs. Crs.	reciept in CEA	
1	2	3 .	. 4	5
.1	Viiaywada St. III (2X210 MW)	585 76	8/89	Sanctioned on 19-2-1991.
2	Vishakhapa:nam (2X500 MW)	1560 28	8/89	Techno-economically appraised by the CEA in Oct., 1990 Clearance of associated Transmission System., Availability of Water,, Rly Ash Utilisation Management Plan yet to be tied up by the AP State Electricity Board.

1		<b>3</b>	4	5
3	Kothagudam State V (2x210 MW)	658 · 00	7/89	Coal linkage, environmental clearance water availability, associated transmission system are yet to be tied up. Provisions of Section 29 of the Electricity (Supply) Act, 1948 complied with. Clearance of the Civil Aviation authorities has been received.
4	Ramagundam Extension (2x210 MW)	697· 58	9/89	All linkages to be tied up. Provisions of Section 29 of Electricity (Supply) Act, 1948 are yet to be complied with by thet APSEB.
5	Rayalseema Extension St.H (420 MW)	672 · 70	9/90	All Linkages yet to be tied up. Provisions of Electricity (Supply) Act, 1948 are yet to be complied with by the APSEB.
- 6	Gas-based Stn. near Jegurupadu in Eas Godavari Distt. (400 MW)	518.42 t	10/90	Provisions of Section 29 of Elecy. (Supply) Act, 1948 complied with. Fuel linkage tied up. Water availability, associated trasmission system, elearance from en vironmental angle and civil aviation authorities yet to be tied up.
7	IInd Gas-based Power Plant at Vijjeswaram (3x100 MW)	335 · 50	9/88	Clearance of the Civil Avaition authorities received. All other linkages yet to be tied up. Provisions of Section 29 of Electricity (Supply) Act, 1948 yet to be complied with by APSEB.
8	Gas-based TPS at Kakinada (300 MW)	416· 29	12/89	Fuel linkage, sassociated transmission system, clearance from environments angle, civil aviation authorities yet to be tied up. Provisions of Section 29 of (ES) Act, 1948 complied with by the APSEB and the water availability has since been confirmed.
9	Gas-based TPS near Amlapurm-Distt, East Godavari (3x25+3x100 MW)	568 34	9/90	All linkages to be tied up. Provisions of Sec. 29 of E(S) Act, 1948 yet to be tied up by the APSEB.
10		133-00	3/90	In view of the difficult situation regarding fuel oil availability, the scheme has been returned to the APSEB on 14-1-1991; The Board has been requested to revive the scheme after the feasibility of the fuel oil linkage is established.

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The schemes mentioned at Sl. No. 2 to Sl. No. 9 could be accorded technoeconomic clearance of the Central Electricity Authority after all the inputs have been tied up and necessary clearances have been obtained by the State Authorities

DR. NARREDDY THULASI RED-DY: Sir, in Andhra Pradesh, the Vijayawada Thermal Power Station is facing an acute shortage of coal. This station requires 14,000 tonnes of eoal daily. The coal linkage for this station is from Singareni Collieries and from Talcher coal-fields. the last several days, this station is not getting coal from Talcher coalfields. So far, one unit of 210 Mega Watts has been closed and other units are also functioning below their capacity levels. Already Andhra Pradesh is facing a severe electricity crisis. Because of this, it has further worsend. So I would like to know what action the Government is going to take regarding the supply of coal from Talcher coal-fields to Vijayawada Thermal Power Station and when.

MR. CHAIRMAN: Your question is about the installation of thermal power projects. (Interruptions). The question is about new thermal power profects.

SHRI PARVATHANENI UPEND-RA: Coal-based.

MR. CHAIRMAN: Thermal power projects can be coal-based; they can be gas-based also in your State.

SHRI PARVATHANENI UPEND-RA: I will put that question. (Interruptions).

श्री कल्याच सिंह कालवी : माननीय सनापति जी, माननीय सदस्य का प्रथन तो इसरा है लेकिन यदि वह चाहते हैं तो मैं असका भी उसर दे देता हूं। जहां तक सिंगरीली से कोयला उत्पादन का सवाल बा, बुद्ध कारणों से वहां पर उत्पादन कम

हो रहा है ग्रीर वहां जिलना उत्पादन होना चाहिए था, उसका केवल 15 प्रतिशत ही उत्पादन हम कर पा रहे हैं जिसकी वजह से विजयवाड़ा में कोयले की सप्लाई में कुछ व्यवधान पैदा हए हैं। इसे दूर करने के लिए हमने दूसरी व्यवस्था कर दी है। और उसके लिए हम तालवर से ग्रौरदूसरी कोइलरी से सप्लाई कर देंगे। ग्राने वाले समय में विजयवाड़ा से कोल की दृष्टि से विद्युत उत्पादन में किसी तरह की कोई कमी नहीं रहते देंगे।

to Questions

MR. CHAIRMAN: The question is about the new thermal power projects which are pending with the Central Government. You should ask why they are pending with the Central Govt., what the reason is and why the Central Government is not clearing them. That is your question.

DR. NARREDDY THULASI RED-DY: Sir, this is a very serious problem at present.

MR. CHAIRMAN: Then you should have put a question on the supply of coal to the existing thermal power projects.

DR. NARREDDY THULASI RED-DY: Recently, this has happened, Sir.

MR. CHAIRMAN: You can't take it anywhere. It is a very simple thing. If I were in your position, the question would have been about non-supply of coal to the thermal power projects in Andhra Pradesh. Simple. Instead, while your question was about non-permission of new thermal power projects, you are now asking about supply of coal to the existing thermal power projects.

DR. NARREDDY THULASI RED-DY: I agree with you, Sir. But this is a very serious problem. "That is why I have asked this question. Because it is also regarding Andhra Pradesh as also the thermal power project itself, I have asked it.

MR. CHAIRMAN: But here you should realise my problem also.

SHRI PARVATHANENI UPEND-RA: When the existing plants are being closed, where is the question of new plants?

DR. NARREDDY THULASI RED-DY: Sir,...

MR. CHAIRMAN: You yourself are giving an answer why they are not permitting you...

DR. NARREDDY THULASI RED-DY: O.K. Second supplementary, Sir.

MR. CHAIRMAN: But let it be about the thermal power projects pending with the Government of India. That is the scope of your question and that should be the scope of your supplementary.

SHRI MOTURU HANUMANTHA RAO: Sir, the hon. Minister has stated....

MR. CHAIRMAN: No. no, I have not permitted you.

DR. NARREDDY THULASI RED-DY: My second supplementary is...

MR. CHAIRMAN: It should arise out of your question.

DR. NARREDDY THULASI RED-DY: The Site Selection Committee, constituted by the Government of India, for selection of sites for large thermal power projects, has visited Krishnapatnam in Nellore district of Andhra Pradesh in January, 1990, and in principle, confirmed the suitability of the site. But so far a decision has not been taken. Because a decision has not been taken, the Government of Andhra Pradesh is not in a position to prepare the project report. So I would like to know what the problems are in taking a decision regarding a site for this project.

MR. CHAIRMAN: This is about the power project is Nellore district.

श्री कल्याण सिंह कालबी : माननीय सदस्य को बताना चाहता हूं कि केन्द्रीय विद्युत प्राधिकरण द्वारा तकनीकी आधिक दृष्टि से अक्टूबर, 1990 में मूल्यांकन किया गया । सम्बद्ध पारेषण प्रणाली की स्वीकृति जल की उपलब्धता उड़नराख सम्प्रयोजन प्रबंध योजना को अभी ब्रान्ध प्रदेश राज्य बिजली बोर्ड द्वारा सुनिधिचत किया जाना है।

SHRI PRAGADA KOTAIAH: Sir. I am putting a supplementary arising out of the reply given by the Minister himself. What are the arrangements made to supply coal to the thermal power projects which are not functioning...

MR. CHAIRMAN: This is about Nellore.

SHRI PRAGADA KOTAIAH: vou know that the Minister has stated earlier that arrangements are being made to supply coal to the areas where the projects are not functioning.

MR. CHAIRMAN: I want to tell you it does not arise out of the original question. I am not permitting it. You can only ask about the new thermal power projects and why they are pending. You can ask about Nellore.

SHRI PRAGADA KOTAIAH: The hon. Minister has himself replied...

MR. CHAIRMAN: Unfortunately, I am not permiting you to question about supply of coal to the existing projects because this, is about the new projects. I have to go by rules. Mr. Upendra. I hope you will remain within the scope...

SHRI PARVATHANENI UPEND-RA: I will cover both of them, Sir.

MR. CHAIRMAN: Why don't you ask about your own thermal power projects based on gas? I can prompt you as to what you should ask. It is necessary and very useful for

SHRI PARVATHANENI UPEND-RA: In Andhra Pradesh. there is acute power shortage, Sir, and a large number of new proposals for power projects, thermal and gas based, are pending with the Union Government. For example, for the coast-based thermal power station in Visakhapatnam the sanction has to be given by the Government and in fact, Andhra Pradesh Government has requested that this project may be posed for external assistance also and the hon. Minister has to react to that suggesto Kothagudem In regard Stage-V and Ramagundam Stage-II they are only extensions of the existing power stations—the land is there and the infrastructural facilities are there. Even in the case of the extensions of the existing power projects also, a lot of time is being taken by the Government and it should expedite the sanctions and the coal linkages arranged in these cases also. Part (c) relates to the gas-based power stations at Kakinada, Vijieswaram near Amlapuram and the second stage of Rajahmundry. These are the four projects pending with the Union Government and the hon. Minister should assure us in the case of the three projects I mentioned that expeditious action would be taken and sanctions would be communicated.

श्री कल्याण सिंह कालवी : माननीय सभापति महोदय, जहां तक माननीय सदस्य का प्रक्त है, हमारे यहां 10 परियोजनायें ग्राई है जिनके बारे में ग्रांध्य प्रदेश स्टेट इलै-क्टिसिटी बोर्ड व केन्द्र से स्वीकृति चाही है। उसमें से विजयवाड़ा का जो चरण तीन है उसकी स्वीकृति ग्रालरेडी दी जा चुकी है। उसके बाद विशाखापत्तनम् है, जैंसा में पहले बता चुका हूं, कोठागुडम है, रामगुंडम है, रायलसीमा है ग्रीर पूर्वी गोदावरी है। ये चार हैं। एक की स्वी दित दी जा चुकी है, चार की स्वीकृति देनी है ग्रीर यह विभिन्न स्तरों के ऊपर है। कहीं इनकायरमेंटल के कारण भीर कहीं दसरे टेक्नीकल साइड के कारण पैंडिंग है। इसकी जानकारी भी मैंने सदन के पटल पर रख दी है। मैं यह निवेदन करना चाहता हं कि माननीय सदस्य ने चार गैस योज-ने। श्रों की जानकारी चाही है । **गैस** पर श्राधारित तीन योजनाश्रों पर विचार किया जा रहा है भीर एक तेल पर ग्राधारित योजना के बारे में जानना चाहा है, लेकिन उस योजना को ग्रस्वीकृत करके वापस भेज दिया गया है। इस प्रकार से इन 10 योजनामों के संबंध में यह स्थिति है।

to Questions

SHRI PARVATHANENI UPEND-RA: Sir, he has only repeated whatever he has mentioned in the statement. That is not what I asked. My first part of the question was whether the Visakhapatnam Thermal Power Station would be posed for external assistance. Part (b) was about the Kothagudem and Ramagundam extensions for which infrastructural facilities are already there. Why should you delay the sanctions and will you sanction them immediately? part (c) was about the four gas-based power stations. How long would you take for sanction?

श्री क याण सिंह कालवी : जहां तक बाह्न सहयता का सवाल है, पहले भ्रान्ध्र प्रदेश स्टेट इलेक्ट्रिस्टी बोर्ड इनको भ्रपने हाथ मैं लेना चाहता था। उसके ग्रनुसार उनकी प्रार्थना अएगी तो उस पर विचार कर लिया जाएगा।

MR. CHAIRMAN: Shri S. B. Chavan.

SHRI S. B. CHAVAN: Sir, I would like to ask two questions, specially in respect of gas-based projects. Knowing fully well that it is a wasteful use of gas, that gas is, in fact, required for altogether different purpose, but gas is being flared to the extent of 1700 crores, if I mistake not, will the Government give immediate sanction for all gas-based projects, as it is being flared almost daily? So, in order to avoid flaring of gas to the extent that it is being done, is Government

thinking in terms of giving priority in sanctioning these gas-based projects? That is one and the order is about Ramagundam and Kothagudem. These are, in fact, Super Thermal Power Stations. If they are going to be expanded, is it also going to be on the basis of Super Thermal Power Station, so that the adjoining areas also get the benefits of the Super Thermal Power Stations?

श्री कल्याण सिंह कालवी: जहां तक गैस पर ग्राघारित पावर स्टेशन स्थापित करने का सवाल है, साउदने रीजन के लिए एक गैस ग्रिंड योजना विचाराधीन है और उसके लिए स्टेडी ग्रुप कायम किया जा चुका है ग्रीर उसको टास्क फोर्स दिया जा चुका है। इस पर चर्चा हो रही है। उसकी महीने के अन्दर बैठक भी हुई है।

श्री एस० बीठ चन्हाण: चर्च किस बात के लिए हो रही हैं?

श्री कल्याण सिंह कालवी: गैस बेस्ड प्रिड बनाने की जो बात है उसके ऊपर विचार हो रहा है। सदने रीजन के लिये एक गैस प्रिड बनाकर और सदने रीजन में जितने भी गैस प्राधारित पावर जनरेटिंग प्रोजक्ट भ्रा रहे हैं, उन सारों को गैस देने के बारे में विचार किया जा रहा है।

श्री पी० शिव शंकर: यह स्टडी मुप 1984 में बना था।

श्री कल्याण सिंह कौलबी: यह सितंबर 1989 में...(व्यवधान)...

SHRI A. G. KULKARNI: You should not have allowed this question.

श्री समापति: भ्राप लोग भ्रापस में तय कर लें पहले से।

श्री ग्रर्रावन्द गणेश कुलकर्णी: सवालों का जवाब ठीक नहीं ग्रा रहा है।

श्री समापति: कह तो दिया कि स्टडी ग्रुप बैठा है।... (व्यवधान) SHRI DINESH GOSWAMI: Following Mr. Chavan's question in view of the fact that a large quantity of gas is being flared in different parts of the country which is also causing social tensions, may I know from the honourable Minister whether the Government is prepared to place before the House a detailed note about the gases that are being flared and the perspective plan of the Government as to how the Government proposes to utilise this gas?

श्री कल्याण सिंह कालवी: महोदय, यह सवाल पेट्रोलियम मिनिस्ट्री से संबंधित है।

\*106. [The questioner (Shri Talari Manhohar) was absent. For answer, vide col. 41 infra]

\*107. [The questioner (Shri S. Manohar) was absent. For answer vide col. 41-42 infra]

Steps to meet the shortage of petrol and diesel

\*108. SHRI J. P. JAVALI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government are contemplating increase in the prices of petrol and diesel to overcome their shortage; and
- (b) what steps are being taken by Government to increase their domestic production?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) No, Sir.

(b) A statement is aid on the Table of the House.

## Statement

(b) The installed capacity of Indian Refineries has been increased by 6.3 million tonnes per annum during the 7th Plan raising the total refining.